

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

IA 4/2005 in WRIT PETITION (CIVIL) NO(s). 427 OF 1999

N.C.O.A.OF CENT.PUBLIC SECTOR UNDER.& ORS

Petitioner(s)

VERSUS

U.O.I. & ORS

Respondent(s)

(for directions and office report)

Date: 04/08/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Petitioner(s)

Mr.Sanjiv Sen, Adv.

Mr. Praveen Swarup, Adv.

Mr. Jai Prakash Pandey,Adv.

For Respondent(s)

Mrs.B.Sunita Rao,Adv.

Mr. Rajiv Dutta, Sr. Adv.

Ms. Sunita Sharma, Adv.

Ms.M.F.Humayunisa, Adv. for

Mr. D.S. Mahra ,Adv

Mr. B.S. Banthia, Adv.

UPON hearing counsel the Court made the following

O R D E R

This application has been filed in a disposed of writ petition.

The matter being pending before the BIFR, we are not inclined to pass

any orders at this stage. The I.A. is dismissed. However, the petitioners would

be at liberty to revive their prayers as soon as the matter is over
before the

BIFR.

(J.S. Rawat) (Kanwal Singh)

AR-cum-PS Court Master